

PATNA HIGH COURT, PATNA

NOTICE

Online applications are invited from the eligible employees of the Court holding Group-C posts (Level – 1 to 3) for appointment to the post of Protocol Assistant in the Pay Level-4 of 7th PRC plus usual allowances in terms of Rule 6(H)(4) of the Patna High Court Officers and Staff (Recruitment, Appointment, Promotion and other Conditions of Service and Conduct) Rules, 2021.

All such employees **who have completed two years of regular satisfactory service and have atleast two years' experience of Protocol and allied works** can apply for the post of Protocol Assistant.


The minimum qualification for the post is Intermediate from a recognized Board/ University. The Praveshika, Sahitya Bhushan and Sahityalankar degree obtained from Hindi Vidyapith, Deoghar shall not be treated as valid qualification to be equivalent to Matric, Intermediate and Graduation, respectively.

The cut-off date for determining the eligibility of the candidates shall be the closing date for filling the application form i.e. 02.04.2022.

Further, the candidates are required to furnish the details of the period of service rendered in the Court Officer's Office or Protocol Section, if any. The Court Officer/ Assistant Registrar I/c is directed to issue experience certificate to the concerned upon their satisfaction after verifying the details furnished by the candidates in the format enclosed herewith.

Applicants are directed to submit the online application by following the instruction given on the official website of this Court i.e. www.patnahighcourt.gov.in. The link for submitting the application online shall remain active for 7 days i.e. from 26.03.2022 to 02.04.2022.

Date:- 26th March, 2022
(Recruitment & Appointment Cell)


Registrar General

PATNA HIGH COURT, PATNA

Experience Certificate

This is to certify that Sri/Smt./Ms. _____
(Emp. Code- _ _ _ _) S/o, D/o, W/o _____
presently holding the post of _____, has worked
in the Court Officer's Office in the capacity of _____
from ___/___/_____ to ___/___/_____. During the period specified
he has performed following works:

- 1.
- 2.
- 3.
- 4.

This certificate is issued for consideration of his/her candidature
for the post of Protocol Assistant.

**Court Officer
Patna High Court, Patna**

PATNA HIGH COURT, PATNA

Experience Certificate

This is to certify that Sri/Smt./Ms. _____
(Emp. Code- _ _ _ _) S/o, D/o, W/o _____
presently holding the post of _____, has worked
in the Protocol Office in the capacity of _____ from
___/___/_____ to ___/___/_____. During the period specified he
has performed following works:

- 1.
- 2.
- 3.
- 4.

This certificate is issued for consideration of his/her candidature
for the post of Protocol Assistant.

**Assistant Registrar I/c
Protocol Section
Patna High Court, Patna**